

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1

For Directions

2.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 Mohit Singh-CS
3.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand-RP
4.	Comp. App. (AT) (Ins) No. 244 of 2020	Vinayak Laser Tech Pvt. Ltd. Vs. Instapower Ltd.	Vineet Sharma	Harsh Gattani
5.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2
6.	Competition App. (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
7.	Competition App. (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 521 of 2021	The Bhagtani Serenity Flat Buyer's Association Vs. Swantantra Kumar & Anr.	Shrey Yadav	
9.	Comp. App. (AT) (Ins) No. 522 of 2021	Chandriah Subramaniam Vs. Digjam Ltd. & Ors.	A S Sathish Kumar	
10.	Competition App. (AT) No. 05 of 2021	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 380 of 2021	Directorate of Commercial Taxes Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R1 & R2 Kumarjit Banerjee Gaurav Gupta-R3
-----	---	--	----------------------------	---

For Hearing

12.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj Aakanksha Aditi Gupta-R1
13.	Comp. App. (AT) (Ins) No. 221 of 2021	K. Srinivas Krishna Vs. Shyam Arora & Ors.	Shantam Gorawara	Shyam Arora-In Person-R1 VM Kannan-R2 Ishan Bhat-R3
14.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap

02:00 PM**For Hearing**

15.	Comp. App. (AT) No. 29 of 2021	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.
-----	-----------------------------------	--	-------------	---

Note: The Court will rise at 03:00 PM.**Copy to: -**

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar